

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
EASTERN BENCH: KOLKATA
169, A.J.C. BOSE ROAD, KOLKATA-700014.**

CAUSE LIST FOR WEEK 05-03-2018 to 09-03-2018

INDEX

I. DATE WISE CAUSE LISTS OF SINGLE MEMBER BENCH

Verified by Head Clerk


28.2.18
Deputy Registrar

Copy to:-

- 1) Jt.CDR, CESTAT, Kolkata.
- 2) Bar Association, CESTAT, Kolkata
- 3) S.P.S.s of Hon'ble Members, CESTAT, Kolkata.
- 4) Court Master.
- 5) Notice Board.

Customs, Excise and Service Tax Appellate Tribunal
169, A.J.C. Bose Road, Bamboo Villa, 7th Floor, Kolkata-700014
Website : www.cestat.gov.in
SINGLE MEMBER Appeal Branch
CAUSELIST

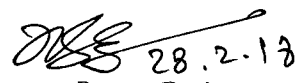
COURT No. : 3

Dated :05/03/2018 Time : 10:30
Day :Monday

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>MISC. MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	C/MA(ROA)/76119/2017 C/75649/2014	SOMA CLEARING AGENTS PVT LTD	C.C., Kolkata(Port)	NONE/DR	
2	C/MA(ROA)/76120/2017 C/75650/2014	SOMA CLEARING AGENTS PVT LTD	C.C., Kolkata(Port)	NONE/DR	
3	ST/MA(ROA)/75178/2018 ST/75604/2017	CREATIVE ENGINEER	C.C.E. & S.T., Guwahati	IP/DR	
4	ST/MA(ROM)/75265/2018 ST/34/2010	LGW LTD	C.C., Kolkata(Port)	IP/DR	
<u>REGULAR MATTERS</u>					
5	E/75508/2015	C.C.E. & S.T., Ranchi	CHINTPURNI STEEL PVT LTD	DR/IP	
6	E/75953/2015	C.C.E. & S.T., Ranchi	DEEPSHIKA PAPER PVT LTD	DR/IP	
7	E/75692/2016	JEKAY INTERNATIONAL TRACK PVT LTD	C.C.E., Kolkata-II	IP/DR	
8	C/75953/2017 C/CO/76276/2017	KRISHNA GOPAL MALPANI	C.C.E. & S.T., Siliguri	IP/DR	
9	C/75954/2017 C/CO/76270/2017	KRISHNA GOPAL MALPANI	C.C.E. & S.T., Siliguri	Devaraj Sahu/DR	
10	C/75955/2017 C/CO/76274/2017	KRISHNA GOPAL MALPANI	C.C.E. & S.T., Siliguri	IP/DR	
11	C/75956/2017 C/CO/76273/2017	KRISHNA GOPAL MALPANI	C.C.E. & S.T., Siliguri	IP/DR	
12	C/75957/2017 C/CO/76275/2017	KRISHNA GOPAL MALPANI	C.C.E. & S.T., Siliguri	IP/DR	
13	C/75958/2017 C/CO/76271/2017	KRISHNA GOPAL MALPANI	C.C.E. & S.T., Siliguri	Devaraj Sahu/DR	
14	C/75959/2017 C/CO/76278/2017	KRISHNA GOPAL MALPANI	C.C.E. & S.T., Siliguri	Devaraj Sahu/DR	

15	C/75960/2017 C/CO/76272/2017	KRISHNA GOPAL MALPANI	C.C.E. & S.T., Siliguri	Devaraj Sahu/DR
16	E/76920/2017	SHRI SANTOSH KUMAR JODHWANI	C.C.E. & S.T., Patna	IP/DR
17	ST/75563/2017	C.S.T., Service Tax-II, Kolkata	UMA UDYOG	DR/IP
18	ST/75652/2017	KATRAS CERAMICS & REFRATORIES PVT LTD	C.C.E. & S.T. - Dhanbad	IP/DR
19	ST/75749/2017	VIKRAM BOLE	C.C.E. & S.T. - Dhanbad	IP/DR
20	ST/76267/2017	SEEMA TRADERS	C.C.E. & S.T., Guwahati	IP/DR
21	ST/76268/2017	SEEMA TRADERS	C.C.E. & S.T., Guwahati	IP/DR
22	ST/76269/2017	SEEMA TRADERS	C.C.E. & S.T., Guwahati	IP/DR
23	ST/77070/2017	SANJEEV MATHEWS	C.C.E. & S.T., Dibrugarh	IP/DR

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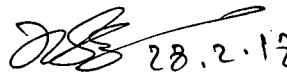
Customs, Excise and Service Tax Appellate Tribunal
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SINGLE MEMBER Appeal Branch
CAUSELIST

COURT No. : 3

Dated :06/03/2018 Time : 10:30
Day :Tuesday

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>MISC. MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/MA(COD)/76315/2017 E/77068/2017	APL METALS LTD	C.C.E. & S.T., Haldia	IP/DR	
2	ST/MA(ROA)/76308/2017 ST/77065/2016	I E IMPEX PVT LTD	C.C.E. & S.T., Haldia	IP/DR	
<u>REGULAR MATTERS</u>					
3	E/75254/2015 E/CO/75611/2015	C.C.E. & S.T., Guwahati	INDIAN OIL CORPORATION LTD	DR/IP	
4	E/75298/2015	C.C.E. & S.T., Bolpur	SARVAMANGALAM GAJANAN PVT LTD	DR/IP	
5	E/76021/2015	UNITED WOOD PRODUCTS PVT LTD	C.C.E. & S.T., Siliguri	IP/DR	
6	E/75835/2017 E/CO/75779/2017	C.C.E., Kolkata-IV	SHRI KRISHNA CHANDRA BAJAJ	DR/IP	
7	E/76803/2017	C.C.E., Kolkata-II	S L POLYPACK PVT LTD	DR/IP	
8	ST/75651/2017	NIF ISPAT INDIA LTD	C.C.E., Kolkata-I	IP/DR	
9	ST/75708/2017	BENGAL SURGICALS LTD	C.S.T., Service Tax-I, Kolkata	IP/DR	
10	ST/76600/2017	CHOTANAGPUR ENTERPRISES	C. C. Ex. & S. Tax-Ranchi-II	IP/DR	
11	C/75092/2018	VIKAS CASTINGS	C.C., Kolkata(Port)	IP/DR	
12	E/75088/2018	Howrah Commissionerate	A B PAUL & CO	DR/IP	

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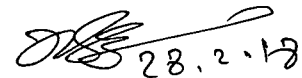
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COURT No. : 3

Dated :07/03/2018 Time : 10:30
Day :Wednesday

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>MISC. MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/MA(ROA)/76231/2017 E/326/2010	MAA TARINI INDUSTRIES LTD.	C.C.E. & S.T., - BBSR-II	P. K. Jain/DR	
2	C/MA(COD)/75082/2018 C/75081/2018	BLACKSTONE OVERSEAS PVT LTD	C.C., Kolkata(Port)	IP/DR	
3	C/MA(COD)/75083/2018 C/75082/2018	SHRI ANAND PRAKASH GUPTA	C.C., Kolkata(Port)	IP/DR	
<u>REGULAR MATTERS</u>					
4	E/243/2009	UDAY SINGH. [DIRECTOR OF ANJANEYA ISPAT LTD.	Coms,C.Ex - JSR	IP/DR	
5	E/253/2009	ANJANEYA ISPAT LTD.	Coms,C.Ex - JSR	IP/DR	
6	E/76009/2015	C.C.E. & S.T., Jamshedpur	SRG IRON & STEEL PVT LTD	DR/IP	
7	E/77090/2017	COMMERCIAL ENGINEERS & BODY BUILDERS COMPANY LTD	C.C.E. & S.T., Ranchi	IP/DR	
8	E/77091/2017	COMMERCIAL ENGINEERS & BODY BUILDERS COMPANY LTD	C.C.E. & S.T., Ranchi	IP/DR	
9	ST/75190/2017	NOCCI BALASORE INFRASTRUCTURE COMPANY	C.C.E. & S.T., Bhubaneshwar-II	IP/DR	
10	ST/75362/2017	NOCCI BALASORE INFRASTRUCTURE COMPANY	C.C.E. & S.T., Bhubaneshwar-II	IP/DR	
11	ST/76170/2017	LYKA ENGINEERING WORKS	C.S.T., Service Tax-I, Kolkata	IP/DR	
12	C/75084/2018	SRI KRISHNA DAS	C.C., Kolkata(Prev)	IP/DR	
13	E/75113/2018	Howrah Commissionerate	BHUSAN POWER & STEEL LTD	DR/IP	
14	ST/75127/2018	MAROTIA STEEL & ALLOYS PVT LTD	Howrah Commissionerate	IP/DR	



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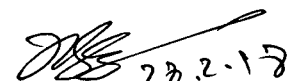
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COURT No. : 3

Dated :08/03/2018 Time : 10:30
Day :Thursday

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>MISC. MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/MA(ROA)/76166/2017 E/75874/2015	SHALIMAR WIRES INDUSTRIES LTD	C.C.E., Kolkata-IV	IP/DR	
2	E/MA(COD)/75192/2018 E/75305/2018	MAGADH SUGAR & ENERGY LTD	C.C.E. & S.T., Patna	IP/DR	
3	E/MA(COD)/75193/2018 E/75306/2018	MAGADH SUGAR & ENERGY LTD	C.C.E. & S.T., Patna	IP/DR	
4	ST/MA(ROA)/75250/2018 ST/76883/2016	SHRI ARJUN CH BARMAN	C.C.E. & S.T., Guwahati	IP/DR	
<u>REGULAR MATTERS</u>					
5	C/201/2012	MOHAMMED RAFIQ KURESHI	Coms,C.Ex, & S.Tax - Siliguri	IP/DR	
6	ST/76820/2016	SMT PRIYTAMA MOHANTY	C.C.E. & S.T., Bhubaneshwar-I	IP/DR	
7	E/76940/2017	MAGADH SUGAR & ENERGY LTD	C.C.E. & S.T., Patna	Amit Kumar/DR	
8	E/77052/2017	RASHMI ISPAT LTD	C.C.E. & S.T., Haldia	IP/DR	
9	ST/76122/2017	RAVI ENTERPRISES	C.S.T., Service Tax-I, Kolkata	IP/DR	
10	ST/76894/2017	JYOTI PETROCHEM	Howrah Commissionerate	IP/DR	
11	C/75124/2018	SUNIL JAJOO	C.C., Kolkata(Port)	Arun Goyal/DR	
12	C/75125/2018	JAJOO EXPORTS	C.C., Kolkata(Port)	Arun Goyal/DR	
13	E/75114/2018	Howrah Commissionerate	SKF INDIA LTD	DR/IP	
14	E/75118/2018	SHARMA AYURVED PVT LTD	Howrah Commissionerate	IP/DR	
15	E/75122/2018	B D CASTINGS LTD	Howrah Commissionerate	IP/DR	
16	E/75123/2018	B D CASTINGS LTD	Howrah Commissionerate	IP/DR	
17	ST/75036/2018	GLOBAL MINETECH LTD	C.C.E. & S.Tax , Rourkela	Kartik Kurmy/DR	
18	ST/75116/2018	EASTERN ENGINEERING & TECHNOLOGIES PRIVATE LTD	Howrah Commissionerate	IP/DR	



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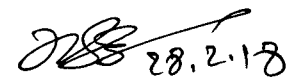
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COURT No. : 3

Dated :09/03/2018 Time : 10:30
Day :Friday

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>MISC. MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	ST/MA(ROA)/76118/2017 ST/76823/2016	STAR SECURITY SERVICES	C.S.T., Service Tax-II, Kolkata	IP/DR	
			<u>REGULAR MATTERS</u>		
2	E/71008/2013	C.C.E. & S.T., Jamshedpur	KOHINOOR STEEL PVT LTD	DR/IP	
3	E/71009/2013	C.C.E. & S.T., Jamshedpur	KOHINOOR STEEL PVT LTD	DR/IP	
4	E/75454/2015	DHARAMPAL SATYAPAL LTD	C.C.E. & S.T., Shillong	NONE/DR	
5	E/75456/2015	NEZONE STRIPS LIMITED	C.C.E., Kolkata-IV	NONE/DR	
6	E/75467/2017	KKALPANA INDUSTRIES INDIA LTD	C.C.E., Kolkata-V	IP/DR	
7	C/75126/2018	SRI DHRITIMAN DATTA	C.C., Kolkata(Prev)	IP/DR	
8	E/75008/2018	EMAMI PAPER MILLS LTD	C.C.E. & S.T., Bhubaneshwar-I	IP/DR	
9	E/75009/2018	PRAKASH ENGINEERING PVT LTD	C.C.E. & S.Tax , Rourkela	IP/DR	
10	E/75112/2018	MR AMIT KUMAR ALIAS AMIT SHUKLA	C.C.E. & S.T., Patna	Amit Awasthi/DR	
11	E/75158/2018	C.C.E. & S.T., Haldia	ZENITH ERECTORS PVT. LTD	DR/IP	
12	E/75159/2018	C.C.E. & S.T., Haldia	SHRI PRADIP KUMAR BHTTACHARYA	DR/IP	
13	ST/75034/2018	HINDUSTAN HEAVY CHEMICALS	Kolkata North Commissionerate	IP/DR	
14	ST/75246/2018	C.C.E. & S.T., Guwahati	RAJ SEKHAR CONSTRUCTION PVT LTD	DR/IP	
15	ST/75249/2018	SMV BEVERAGES	C.C.E. & S.T., Jamshedpur	IP/DR	



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